

**Supply of Arms and Equipments to Pakistan by USA**

\*360. SHRI BRAJAMOHAN MOHANTY : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any information that sophisticated weaponry imported from U.S.A. by Pakistan has been amassed on Western border of India ;

(b) if so, the details thereof ;

(c) whether U.S. Government have been intimated about it ; and

(d) whether this supply of arms and equipments to Pakistan is likely to affect India's military capability vis-a-vis Pakistan ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). Pakistan is known to be acquiring sophisticated military equipment from the USA. How much is massed on the border with India is a variable factor. There is no confirmed information about all the weaponry having been massed on our borders.

(c) Government's concern on the supply of sophisticated weapons to Pakistan has been conveyed to the US Government.

(d) Induction of sophisticated weapons in our neighbourhood undoubtedly has implications on our security. All such developments are kept under constant watch and appropriate measures taken to ensure full defence preparedness.

**Telephone Connections in Srinagar (Kashmir)**

\*361 PROF. SAIFUDDIN SOZ : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone connections sanctioned in Srinagar (Kashmir) during the three-year period ending December 31, 1984 ;

(b) the number of people whose demand has not been met ; and

(c) the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Telephone connections given in Srinagar City (Kashmir) during the last three years' period ending December, 1984 are as under :

Year	Telephone connections given.
(1)	(2)
Jan. to Dec. 1982	194
Jan. to Dec., 1983	225
Jan. to Dec., 1984	119

(b) There are 4,723 applications pending which could not be provided with telephone connections as on 31st December, 1984 in Srinagar,

(c) The demand of the pending applicants could not be met due to the overall shortage of equipment, cables and other resources in the country.

**Working of the Hindustan Photo Films Manufacturing Co. Ltd.**

\*362. SHRI V. S. VIJAYARAGHAVAN : Will the Minister OF INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any inquiry committee was set up in the past to inquire into the working of the Hindustan Photo Films Manufacturing Co. Ltd.;

(b) if so, the main findings of the committee ; and

(c) the action taken thereon ?

THE MINISTER OF CHEMICALS AND FERTILISERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

One Big Industry in every District

\*363. SHRI C. JANGA REDDY :

A. K. PATEL :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Prime Minister has declared that one big industry will be set up in each district of the country and if so, the target fixed for 1985-86 and the names of the districts of various States proposed to be covered thereunder and the industries to be set up ;

(b) the percentage position of Central, State and Private Sectors therein ; and

(c) the State-wise number of districts in the country and the time by which every district is likely to be covered under the above scheme ?

**THE MINISTER OF CHEMICALS AND FERTILISERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) to (c) A Statement is laid on the Table of the House.

#### Statement

The industrialisation of specific districts/ areas is primarily the responsibility of the State Government concerned. Central Government supplements their effort by providing various concessions and incentives.

Ninety districts having no large or medium scale industries (as per list attached) have been identified and after re-categorisation of backward areas with effect from 1-4-83, these districts have been included in Category 'A'. Entrepreneurs setting up industries in No-Industry Districts are entitled to over-riding priority in grant of Licensing, highest rate of Central Investment Subsidy, Concessional Finance facilities from All India Term Lending Institutions, Central assistance for development of infrastructure facilities by the State Government and relaxation in export obligation to MRTP/FERA Companies setting up non-Appendix-I industries in these districts. The State Governments have been requested to identify growth centres and prepare feasibility reports indicating the large, medium and small scale industries which have scope for establishment and are proposed to be set up in these districts.

#### List

#### List of districts which have no Large or Medium Scale Industries

1. Assam
  1. Lakhimpur
  2. North Cachar Hills
2. Bihar
  1. Aurangabad
  2. Bhojpur
  3. Khagaria
  4. Nalanda
  5. Purnea
  6. Saharsa (including newly carved out district of Madhepur)
3. Gujarat
  1. Dangs
4. Himachal Pradesh
  1. Chamba
  2. Kangra
  3. Kinnaur
  4. Kulu
  5. Lahaul & Spiti
5. Jammu & Kashmir
  1. Doda
  2. Kupwara
  3. Ladakh
  4. Poonch
  5. Pulwama
  6. Rajauri
  7. Udhampur
6. Karnataka
  1. Bidar
7. Kerala
  1. Wynad
  2. Idukki
8. Madhya Pradesh
  1. Balaghat
  2. Bhind
  3. Chhatarpur
  4. Chhindwara
  5. Damoh
  6. Datia
  7. Dhar
  8. Guna
  9. Jhabua
  10. Mandla
  11. Narsinhapur
  12. Parna
  13. Rajgarh
  14. Seoni

15. Shivpuri  
16. Sidhi  
17. Surguja  
18. Tikamgarh
9. Manipur  
1. Manipur (Central)  
2. Manipur (East)  
3. Manipur (North)  
4. Manipur (South)  
5. Manipur (West)  
6. Tangnoupal
- 10 Meghalaya  
1. East Garo Hills  
2. West Garo Hills  
3. Jaintia Hills  
4. West Khasi Hills
11. Nagaland  
1. Tuensang
12. Orissa  
1. Balasore  
2. Bolangir  
3. Boudh Khondmals  
(Phulbani)
13. Rajasthan  
1. Jaisalmer  
2. Sirohi
14. Sikkim  
1. Gangtok  
2. Gyalshing  
3. Mangan  
4. Namchi
15. Tripura  
1. North Tripura  
2. South Tripura  
3. West Tripura
16. Uttar Pradesh  
1. Banda  
2. Chamoli  
3. Fatehpur  
4. Hamirpur  
5. Jalaun  
6. Jaunpur  
7. Pauri Garhwal  
8. Sultanpur  
9. Tehri Garhwal  
10. Uttar Kashi  
11. Kanpur Dehat
17. West Bengal  
1. Bankura  
2. Cooch Behar

3. Darjeeling  
4. Jalpaiguri  
5. Malda

18. Andaman & Nicobar Islands  
1. Nicobar Islands

19. Arunachal Pradesh  
1. Kameng  
2. Siang  
3. Subansiri  
4. Tirap

20. Lakshadweep  
1. Lakshadweep

21. Mizoram  
1. Aizwal  
2. Lunglez

22. Dadra & Nagar Haveli  
1. Dadra & Nagar Haveli.

[English]

#### Import of Crude Oil

2172. SHRI ANANTA PRASAD SETHI : Will the Minister of PETROLEUM be pleased to state :

(a) whether recently some agreements for the import of crude oil in the year 1985-86 have been signed ;

(b) if so, the names of the countries with whom agreements have been signed ; and

(c) the quantity of crude oil to be imported from each country as well as the foreign exchange required for this purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

- (a) Yes Sir.  
(b) and (c)

Country	Quantity (Million tonnes)
1. Iraq	2.35
2. Soviet Union	3.00
3. Iran	2.00
4. Abu Dhabi	0.50
5. Oman	0.50
6. Nigeria	0.175

Excepting for the quantity imported from USSR for which payment is made in